

ITEM NO.3

REGISTRAR COURT. 1

SECTION II

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

BEFORE THE REGISTRAR ANIL LAXMAN PANSARE

SPECIAL LEAVE PETITION (CRIMINAL) Diary No(s). 6613/2019

LAKSHMAN

Petitioner(s)

VERSUS

THE STATE OF U.P.

Respondent(s)

(FOR ADMISSION and I.R. and IA No.55086/2019-EXEMPTION FROM FILING
O.T. and IA No.55084/2019-CONDONATION OF DELAY IN REFILING)

Date : 28-08-2019 This petition was called on for hearing today.

For Petitioner(s)

Mr Ashish Kumar Upadhyay, Adv.
Mr Y Lokesh, Adv.
Mr Arun Singh, Adv.
Mr. P. V. Yogeswaran, AOR

For Respondent(s)

UPON hearing the counsel the Court made the following
O R D E R

Delay in refiling is condoned. Process as per rules.

ANIL LAXMAN PANSARE
Registrar